

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 22nd January, 2024

Applications are invited from **Grade-III** Staff of this Registry for allotment of newly constructed 30 (thirty) units of Residential Quarter at Malibagan in the proper format of application annexed herewith.

Further, it may be noted that those who have applied earlier for residential quarter are also required to apply again as per the prescribed format.

The applications are to be submitted to the AOJ, Correspondence & RTI Section on or before **30.1.2024**.

(Sd/- S.K Poddar)
REGISTRAR GENERAL
Dated.22.01.2024

Memo No.HC. III - 07/2021/270-287/ G

Copy to:

1. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
3. The Jt. Registrar (_____), Gauhati High Court, Guwahati.
4. The Dy. Registrar (_____), Gauhati High Court, Guwahati.
5. The Senior IT Consultant, Gauhati High Court, Guwahati.
6. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
7. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. The Court Manager, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the website of Gauhati High Court.*
12. The A.O.(J), _____, Section, Gauhati High Court, Guwahati.
13. The Court Officer No. 1 / 2, Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The Care taker, Judges Guest House, Kharghuli.
16. The C.A. to Registrar General, Gauhati High Court, Guwahati.
17. The Gauhati High Court Notice Board.

REGISTRAR GENERAL

S.K Poddar
22/1/24

**FORM OF APPLICATION FOR ALLOTMENT OF STAFF QUARTER FOR GRADE-III STAFF
OF THE GAUHATI HIGH COURT AT GUWAHATI (PRINCIPAL SEAT)**

Photograph

1.	Name (in Block letters)	
2.	Designation and Class	
3.	Date of Birth as per High Court Record	
4.	Sex	
5.	Date of joining in the Grade-III Post High Court Service	
6.	Date of retirement from High Court Service	
7.	Present Address	
8.	Permanent Home Address	
9.	Do you or your spouse or dependent son or daughter own a Residential accommodation in Greater Guwahati	
10.	Has a Flat / Quarter already been allotted to you or your spouse or dependent son and daughter by any authority or employer.	
11.	Have you availed any Loan for building purchase of a House / Flat in Greater Guwahati.	

I undertake to abide by the “**Rules for Allotment of staff Quarter of the Gauhati High Court at Guwahati, 2011 and as amended in 2016**” declare that the statements made above are correct.

SIGNATURE OF THE APPLICANT